NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

C.P. No.01/2021

Coram:
Hon'ble Shri H. V. Subba Rao, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2021

Name of the Company: Parasramka Project Pvt. Ltd.
V/s
Williamson Financial Services Ltd. and others

Section of the Companies Act: Under Section 59 & 213 of the Companies Act, 2013

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MS. NIHARIKA AHLUWALIA	Advocate	Petitioner	Present in Video
2.	NONE	-	Respondents	Conference

O R D E R

Date of Order: 13.08.2021

This matter is taken up through Video Conferencing. Learned Counsel Ms. Niharika Ahluwalia is present representing the Petitioner. Heard the Petitioner.

2. Learned Counsel appearing for the Petitioner has submitted that the copy of the Judgments of the other Benches of NCLT in the similar matter have been submitted to the Registry. The same is taken on record.

3. **List the matter on 27.08.2021.**

Sd/-
(**Prasanta Kumar Mohanty)**
Member (Technical)
/Deka-13.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial)